

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 575 of 2013

Thursday, this the 1st day of August, 2013

CORAM:

Hon'ble Dr. K.B.S. Rajan, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member

K. Mohanlal, Administrative Officer (Rtd.-VRS), All India Radio,
 Residing at Lal Villa, (Sreelakshmy), Vallomkulam East PO,
 Thiruvalla-689 541. **Applicant**

(By Advocate – Mr. P. Santhosh Kumar)

V e r s u s

1. Union of India, represented by the Secretary, Ministry of Information and Broadcasting, Shastri Bhawan, New Delhi, Pin-110 001.
2. The Director General, S II Section, All India Radio, Akashavani Bhavan, New Delhi – 110 001.
3. The Director, Office of Director General, Akashavani Bhavan, New Delhi-110 001. **Respondents**

[By Advocate – Mr. Sunil Jacob Jose, SCGSC (R1-3)]

This application having been heard on 01.08.2013, the Tribunal on the same day delivered the following:

O R D E R

By Hon'ble Dr. K.B.S. Rajan, Judicial Member -

Counsel for the applicant submits that this case may be disposed of with a direction to the respondents to consider the pending representations at Annexures A1 to A3 with regard to the MACP. Accordingly, without going into the merits of the case the OA is disposed of with a direction to the 2nd respondent to consider the representations at Annexure A1 to A3 and

pass a comprehensive order. The decision on the representation may be taken by the 2nd respondent within a period of two months from the date of communication of the order.

2. Original Application is closed. No order as to costs.


(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER


(DR. K.B.S. RAJAN)
JUDICIAL MEMBER

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